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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI, The 29th July, 1978.

NOTIFICATION
INCOME TAX

No. 2444 (F.No.203/35/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (i) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Premhari Research & Development Foundation, Bombay.

This notification is effective for a period of 3 months from 1.4.1978 to 30.6.1978.

Sd/- (J.P. SEARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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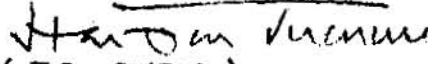
1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Agricultural Research, Krishi Bhavan, New Delhi with reference to their letter No.16(15)/77-CDN-Tech. dated 30.6.1978.
5. The Director, Premhari Research & Development, 166-170, Sant Tukaram Road, Bombay-400009, with reference to his letter dated 4.2.1978.
6. Comptroller & Auditor General of India (20 copies).
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Sd/-

(J.P. SEARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


(H.D. SEARMA)
ASSISTANT DIRECTOR (RS&P).

NO. CC/ITA. II/2388/579/RSP/78.

* SEARMA *